INDEX
TO
LOK SABHA DEBATE

FIFTH SERIES

Volumes XLI to XLIV

ELEVENTH SESSION OF FIFTH LOK SABHA

July 22 to September 9, 1974
Asadha 31, to Bhadra 18, 1896 (Saka)

LOK SABHA SECRETARIAT
NEW DELHI

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Information regarding various States in India and the various foreign countries has been indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	Adjournment Motion
B.O.H.	Business of the House
C.A.	Calling Attention to Matter of Urgent Public Importance
Consid.	Consideration stage of a Bill
Consid. Cl.	Consideration of the Clauses of a Bill
D.E.G.	Demands for Excess Grants
D.E.G. (R)	Demand for Excess Grants (Railways)
D.S.G.	Demands for Supplementary Grants
D.S.G. (R)	Demands for Supplementary Grants (Railways)
Dis.	Discussion
H.A.H.	Half-an-Hour Discussion
Int.	Introduction stage of a Bill
L.S.	Lok Sabha
M.	Motion
Q.P.	Question of Privilege
Pet.	Petitions
R.S.	Rajya Sabha
Res.	Resolution
St.	Statement

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